

ITEM NO.808

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 53/2022

N. KARTHIKEYAN & ORS.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

(I.A. No. 185985/2022)

Date : 29-11-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Ms. Rashmi Nandakumar, AOR

For Respondent(s)

Mr. Anan tiwary, AAG
Dr. Joseph Aristotle S., AOR

Mr. Gaurav Sharma, AOR
Ms. G. Indira, AOR

UPON being mentioned, the Court made the following
O R D E R

List the application (I.A. No. 185985 of 2022) on 02.12.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)

